

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

BER

PETITION NUMBER

: TCP/170/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRI MARUTHI ELECTRICAL ENTERPRISES

NAME OF THE RESPONDENT(S)

: SAS REALTORS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

. N'. THOUSIF MOHAMMED

FOR PETITIONER

N. 7 875 15

S.V. SUPRAJA

R. Parthasaonly

FOR RESPONDENT

S.V. Supraya

HS 3201/2014

ORDER

Proxy representing the counsel for petitioner present and stated that the senior counsel on record is unwell and is unable to appear before the Adjudicating Authority today. Counsel for respondent present. Time is extended at request for hearing submissions by both the counsel. Put up on 30.08.2017 at 10.30 A.M.

-3d-

(K. Anantha Padmanabha Swamy) Member (Judicial)